

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-II

Item No. 216
(IB)- 348(ND)/2017
I.A/2441/2020

IN THE MATTER OF:

Rachna Sarees

... Applicant/Petitioner

Vs.

Charming Apparels Pvt. Ltd.

... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 19.08.2020

CORAM:

**SHRI. CH. MOHD.SHARIEF TARIQ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

**For the Applicant : Mr. Aditya Dewan, Mr. Siddharth Chechani,
Adv. for Resolution Applicant**
**For the Respondent : Mr. Pradeep Mishra, Mr. Daleep Dhyani, Adv.
Ms. Shalini Aggarwal, C.S.**
For the HDFC Bank : Mr. Atul Sharma, Ms. Renuka Iyer, Adv.

ORDER

Due to connectivity problem, VC could not be held. Renotify case to 21.08.2020.



**(L. N. GUPTA)
MEMBER (T)**



**(CH. MOHD.SHARIEF TARIQ)
MEMBER (J)**